

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 498**

TO BE ANSWERED ON THE 19th DECEMBER, 2017 /AGRAHAYANA 28, 1939 (SAKA)

INCIDENTS OF LYNCHING

498. SHRI RAJAN VICHARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that incidents of lynching is rampantly increasing in the country;

(b) if so, the number of deaths that occurred so far on this account in the country since January, 2016 State-wise; and

(c) the measures taken by the Government to stop such cases?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): No specific data base is maintained by the National Crime Records Bureau (NCRB) in this regard. However, as per data furnished by States/UTs as on July 2017, only one case was registered in 2017 in Rajasthan since January 2016. 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Various advisories to improve law & order situations are issued by Ministry of Home Affairs to States/UTs from time to time, which are available in the Ministry's website viz www.mha.nic.in.
